

(2)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

O.A.470/93

Smt. Mrudula Benjamin Hari Singh,  
wd/o Late Benjamin Hari Singh,  
R/o. Punjabi Line,  
Qtr.No.L/34, C/o.Anil Joseph,  
Nagpur.

.. Applicant

-versus-

1. The General Manager,  
Central Railway,  
Bombay.
2. The Divisional Railway, Manager,  
Central Railway,  
Nagpur. .. Respondents

Coram: Hon'ble Shri Justice M.S.Deshpande  
Vice-Chairman.

Appearances:

1. Mr. R. Ahmed  
Advocate for the  
Applicant.
2. Mr. P. S. Lambat  
Advocate for the  
Respondents.

ORAL JUGMENT:  
[Per M.S.Deshpande, Vice-Chairman]

Date: 10-9-93

Heard Mr. R. Ahmed for the applicant  
and Mr. P. S. Lambat for the respondents.

2. Applicant is allowed to withdraw  
the O.A. since the matter is pending in the Civil  
Court and proceedings regarding payment of amount  
any progress cannot make/until the injunction is in progress.

3. Liberty to the applicant to approach  
this Tribunal if there is any fetter in the way of  
the applicant in getting the benefits which she is  
claiming.

(M.S.DESHPANDE)

VC

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